

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION No. 1415
ANSWERED ON 19.12.2022

SUSTAINABLE AVIATION FUEL

1415#. SHRI SATISH CHANDRA DUBEY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :-

- (a) whether Government is working on mandating blending of jet fuel with Sustainable Aviation Fuel (SAF);
- (b) if so, the details thereof and the benefits likely to be achieved through this;
- (c) whether the Ministry of Civil Aviation has held any discussion with the Ministry of Petroleum and Natural Gas regarding the use of Sustainable Aviation Fuel (SAF), if so, the details and outcome thereof; and
- (d) whether adequate feed, proven and time tested technology is available with Government for production of Sustainable Aviation Fuel (SAF) and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS

(SHRI RAMESWAR TELI)

(a) to (d) Government had constituted a Committee in June 2021 to take forward the Sustainable Aviation Fuel (SAF)/Bio-Aviation Turbine fuel (Bio-ATF) program in the country. The Committee has looked into various aspects of the Bio-ATF program in the country inter alia including raw materials availability, demand for ATF, technologies for SAF Production, Carbon Offsetting and Reduction Scheme for International Aviation (CORSIA), Bureau of Indian Standards (BIS), affects of SAF on engine performance, blending percentages, best international practices, etc. in a comprehensive manner so as to take ahead the SAF/Bio-ATF program in India. The use/adoption of SAF helps in reduction of Green House Gas (GHG) emission.

The report of the Committee was sent to Ministry of Civil Aviation (MoCA) for their perusal and views, and their comments have since been received. Further discussions with other relevant stakeholders have since been initiated.
